

(2)

Central Administrative Tribunal, Principal Bench  
Original Application No. 2309 of 2003

New Delhi, this the 23rd day of September, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. R.K. Upadhyaya, Member (A)

S.S. Gautam,  
Assistant (Under suspension)  
House No. 2, Vishnu Puri,  
Bhuteshwar, Mathura-281004

(By Advocate: None) .... Applicant

— Versus —

1. Union of India, through  
The Secretary, Indian Council for  
Agricultural Research,  
Ex-Officio;  
The Director General of Agricultural Research,  
Krishi Bhawan, Dr. Rajendra Prasad Road,  
New Delhi-1

2. The Director,  
Central Institute for Research on Goats,  
Makhdoom, Post Office-Farah-281 122  
District: Mathura (U.P.).

.... Respondents

ORDER (ORAL)

By Justice V.S. Aggarwal, Chairman

By virtue of the present application, the applicant seeks a direction to decide his appeal dated 28.8.2003 seeking change of the enquiry officer.

2. The appeal is pending before the Director General, Indian Council of Agricultural Research, Krishi Bhawan, New Delhi.

3. When rights of the respondents are not likely to be affected, we deem it unnecessary to give a show cause notice while disposing the present application. It is directed that if the appeal has not already been decided, the same may be decided by the appellate authority referred

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to above preferably within three <sup>weeks</sup> months of the receipt of the certified copy of the present order and communicated to the applicant. O.A. is disposed of.

R. Upadhyaya

( R.K. Upadhyaya )  
Member(A)

V.S. Aggarwal

( V.S. Aggarwal )  
Chairman

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